

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)**

Appeal no. 109 of 2013

Dated : 13th September, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Tamil Nadu Spinning Mills Association ...Appellant(s)

Versus

**Tamil Nadu Electricity Regulatory Commission
&Anr. ...Respondent(s)**

**Counsel for the Appellant(s): Mr. R.S. Pandiyaraj
Mr. M. Sarwana Kumar**

**Counsel for the Respondent(s): Mr. T. Mohan for R-1.
Mr. S. Vallinayagam for R-2.
Counsel for the Intervener**

**Appeal no. 92 of 2013 &
IA no. 151 of 2013**

Tamil Nadu Electricity Consumers Association ...Appellant(s)

Versus

**Tamil Nadu Electricity Regulatory Commission
&Anr. ...Respondent(s)**

**Counsel for the Appellant(s): Mr. N.L Rajah, Sr. Adv.
Mr. Arun Anbumani**

**Counsel for the Respondent(s): Mr. T. Mohan for R-1.
Mr. S. Vallinayagam for R-2**

ORDER

Written submissions have been filed by the Learned Senior Counsel for the Appellant as well as the Learned Counsel for the Respondents in Appeal no. 109 of 2013 and Appeal no. 92 of 2013 after serving copy on the other side. The Learned Counsel for the Intervener has also filed written submissions after serving copy on the other side.

It is open to the Learned Senior Counsel and Learned Counsel for all the parties to file additional written statements in response to the written submissions on or before 20.09.2013. It is also open to the stakeholders to file written submissions on or before 20.09.2013.

Judgment is Reserved.

(Rakesh Nath)
Technical Member
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(Justice M. KarpagaVinayagam)
Chairperson